

Financial Data Summary Sheet (FDSS) (Year _____)

(To be furnished separately for *each financial year* for the period of Audit)

Name of the Assessee:

STC :

Details of Income

(Amount in Rs)

Income Head	Value as per the TB/ P&L A/c / BS*	Amount billed	Amount received (including TDS) against services rendered (including amount accrued in case of Associated Enterprise on or after 10.5.2008)	Amount received as advance for services	Exemption availed, if any	Export	Abatement	Taxable Value 9=4+5-6-7-8	Taxable Value as per ST3	Service Tax paid		Reasons, if Service Tax not paid/ difference. Also indicate the exemptions availed
										GAR7	CENVAT A/c	
1	2	3	4	5	6	7	8	9	10	11	12	13
Taxable Services												
Service 1												
Service 2												
Service n												
Non-taxable Services												
Service 1												
Service 2												
Service n												
Sale of Goods												
Others Receipts												
Total Receipt**												

Details of Expenditure in Indian Currency [Rule 2(1)(d)(iii); 2(1)(d)(v); 2(1)(d)(vi) and 2(1)(d)(vii) where the service tax needs to be paid by service recipient]

Category	Amount payable as per TB/ P&L A/c / BS*	Amount paid (including TDS) against services received	Amount paid as advance for services (including TDS)	Amount accrued in case of Associated Enterprise on or after 10..5.2008	Exemption	Abatement	Amount paid (Taxable Value) 8=3+4+5-6-7	Taxable Value as per ST3	Total Service Tax Payable	Service Tax Paid (GAR7)	Reasons, if Service Tax not paid/ difference. Also indicate the exemptions availed
1	2	3	4	5	6	7	8	9	10	11	12
2(1)(d)(iii): Insurance Agent											
2(1)(d)(v): GTA [@]											
2(1)(d)(vi): Distribution of MF											
2(1)(d)(vii): Sponsorship											
Any Others Services (Please Specify)											
Reimbursements on account of above services											
Total Expenditure **											

@ indicate expenditure only wherein the concern is liable to pay service tax; if not liable, please indicate the values and reasons in the last column

Details of Expenditure in Foreign Currency [Rule 2(1)(d)(iv) and Sec 66A]]

Category	Amount payable as per TB/ P&L A/c / BS*	Amount paid (including withholding tax) against services received	Amount paid as advance for services (including withholding tax)	Amount accrued in case of Associated Enterprise on or after 10.5.2008	Exemption	Abatement	Amount paid (Taxable Value) 8=3+4+5-6-7	Taxable Value as per ST3	Total Service Tax Payable	Service Tax Paid (GAR7)	Reasons, if Service Tax not paid/ difference. Also indicate the exemptions availed
1	2	3	4	5	6	7	8	9	10	11	12
Professional Services including Consultancy Services and Management Consultancy											
Advertisement/P ublicity											
Business Auxiliary/ Support Services including Commission											
Royalty/ IPR/ Franchise											
Others Services (Please Specify)											
Reimbursements on account of above services											
Non Taxable Service (pl specify)											
Goods imported											
Any other (pl specify)											
Total Expenditure**											

Details of (1) Goods/ Services provided free of cost (2) Reimbursements (3) Any other expenditure incurred for rendering of services which is borne by the service recipient

	Type	Value	Whether included in the value of services	Reasons, if not included
1	Goods / Services supplied free of cost			
2	Reimbursements			
3	Any other expenditure borne by the service recipient			

**Relevant to the registered concern*

*** figures should match with those in BS/P&L Ac/ Trial Balance*

Whether any expenditure incurred on the above heads has been capitalized? If yes, whether service tax liability has been discharged?

In case of companies, the above information should match with the information contained in Schedule VI.

The above information is correct and no information has been suppressed or omitted or misrepresented. It is understood by us that the department can rely on the above information amongst other available information.

Signature with seal/ stamp

Name:

Designation:

Email:

Mobile/ contact number: